

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/88/2022 in CP No.432/241/HDB/2020
NAME OF THE COMPANY	Tirumalaturupati Constructions India Pvt Ltd
NAME OF THE PETITIONER(S)	Narasimha Vara Prasad Anala
NAME OF THE RESPONDENT(S)	Tirumalaturupati Constructions India Pvt Ltd
UNDER SECTION	241

ORDER

IA (CA)/88/2022

Present: Ld. Counsel Mr. Raja Shekar Salvaji for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

Matter is adjourned to 04.03.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)